

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2022

**ORDER NO. 166 of 2022**

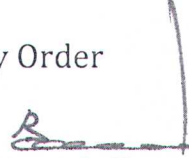
Hon'ble President is pleased to partially modify the roster order no. 151 of 2022 for **CESTAT, Chennai** on **28.09.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.09.2022 at 10:30 a.m.	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member ( Technical)	Excise Appeal No. 42046 of 2016 M/s. Balaji Packaging Pvt. Ltd. vs. Commissioner of Central Excise, Tirunelveli (High Court Remand Matter)

Note:

1. The hearing will take place by virtual mode.
2. Request for adjournment will not be entertained.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar